(ख) यदि हां, तो इस सम्बन्ध में अपनाई जाने वाली नीति तथा प्रक्रिया क्या होगी और क्या कलाकारों के साथ न्याय किये जाने के लिए कोई कार्यवाही की जाएगी ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण अडवानी): (क) और (ख): आकाशवाणी और दूरदर्शन को स्वायत्तशासी निगमों के रूप में परिवर्तित करने का प्रश्न इस समय विचाराधीन है। इस अवस्था पर अन्य मामलों के बारे में विचार बनाना समयपूर्व है।

पुलिस तथा अधिकारियों द्वारा आपात-स्थिति के दौरान की गई कथित अनियमितताएं

108. **श्री नारायण कृष्ण शेजवलकर** : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) गत 20 महीनों अर्थात् आपात-स्थिति के दौरान कानून तथा व्यवस्था बनाए रखने के लिए उत्तरदायी पुलिस विभाग और अधिकारियों ने जो अनियमितताएं बरती हैं तथा अधिकारों का जो दुरुपयोग किया है, उनके बारे में क्या कोई न्यायिक जांच कराने का विचार है; और

(ख) क्या इन अनियमितताओं का शिकार होने वाले व्यक्तियों को क्षतिपूर्ति दी जाएगी और दोषी व्यक्तियों को दण्ड दिया जायेगा ?

गृह मंत्री (चौधरी चरण सिंह): (क) और (ख). आपात स्थिति के दौरान की गई ज्यादतियों की जांच करने की मांग सरकार के विचाराधीन है।

Special Scheme for Backward Areas in Madhya Pradesh

109. DR. VASANT KUMAR PANDIT: Will the Minister of PLANNING be pleased to state:

(a) the number of areas from Madhya Pradesh and Maharashtra selected under the Central Scheme for special Backward Areas;

(b) the amount allotted for the development of such areas in Madhya Pradesh and Maharashtra for the years 1975-76 and 1976-77; and

(c) how much of the above allotment was actually utilised in the years 1975-76 and 1976-77?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (c). A statement is laid on the Table of the House.

The Central Scheme for Special Backward areas relates to industrially backward districts where concessional finance and investment subsidies are given. There are certain other areas also requiring special attention, information regarding which is given at Sl. No. (1), (2) and (3) in the enclosed statement.

STATEMENT

(Rs. in lakhs)

Central Scheme	Madhya Pradesh				
	Number of areas	Outlay		Expenditure	
		1975-76	1976-77	1975-76	1976-77
1	2	3	4	5	6
(1) Tribal Sub-Plan .	3 whole districts and part of 18 other districts	500·00†	1011·00	N.A.	1273·89*
(2) Tribal Development Agency	2 districts	69·99	91·00	91·19	33·22@
(3) Drought Prone Area Programme	6 districts	215·00	250·00	348·11**	198·77**
(4) Concessional Finance	36 districts	—	—	—	—
(5) Investment Subsidy	6 districts				

Central Scheme	Maharashtra				
	Number of areas	Outlay		Expenditure	
		1975-76	1976-77	1975-76	1976-77
1	7	8	9	10	11
(1) Tribal Sub-Plan .	Parts of 10 districts	104·00†	231·00		N.A.
(2) Tribal Development Agency		..			
(3) Drought Prone Area Programme	6 districts	176·00	255·00	255·36**	198·15**
(4) Concessional Finance	13 districts	—	—	—	—
(5) Investment Subsidy	3 districts				

† Releases.

* Anticipated.

@ Upto December, 1976.

** Includes State contribution also.

£ Funds are not allotted to the States for the selected districts/areas. Concessional finance is offered by the all-India term-lending financial institutions to entrepreneurs for setting up industries/substantial expansion of existing units in the industrially backward districts selected for the purpose. Similarly, investment subsidy to industries in the areas/districts selected for the purpose is reimbursed by the Centre.